

Title: Introduction of the Compulsory Voting Bill, 1999.

16.01 hrs.

SHRI VILAS MUTTEMWAR (NAGPUR): I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith."

The motion was adopted.

SHRI VILAS MUTTEMWAR : I introduce the Bill.

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